Name of the Corporate Debtor: VOVL Limited; Date of Commencement of CIRP: 20-11-2019; List of Creditors as on: 08-03-2021; Name of IP: Mr. Pravin R Navandar; Last 5 digitof registration number: 10027

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	17	306406705742	17	306406705742	99.96				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	967517727	6	134102192	0.04		833415535		Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)									NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	2659700000	0	0				2659700000	Annexure 9
Total		24	310033923469	23	306540807934	100.00		833415535	2659700000	